

(ग) और (घ). कामनाएं और जाकना के बीच नयी साइन विडान के लिए मांग की गयी है। यदि इस क्षेत्र में अच्छी तरह सुविधाएं उपलब्ध हैं और नयी साइनों की निर्माण के लिए अनराकि का नियतन सीमित मात्रा में किया गया है, इसलिए इस साइन के निर्माण के लिए विचार करना संभव नहीं है।

Memorandum from Employees of Drugs and Pharmaceutical Industry

6835. SHRI K. A. RAJAN: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have received a memorandum on various issues confronting the workers and employees in the Drugs and Pharmaceuticals Industry through their federation;

(b) if so, what steps have been taken to meet their grievances; and

(c) whether any National level tripartite meeting was held and if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes, Sir. A number of memoranda regarding the service conditions of medical and sales representatives employed in the pharmaceutical industry in India have been received from the Federation of Medical Representatives' Association of India.

(b) Cases of alleged victimisation of medical and sales representatives, pointed out by the Federation, have been referred to the State Governments concerned for appropriate action.

(c) A national tripartite meeting to discuss the problems faced by the medical and sales representatives is proposed to be convened shortly.

अधिकांश के बेतनमार्गों और सेवा शर्तों में एकरूपता लाना

6836. श्री सरदर साहब : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि

(क) क्या केन्द्रीय सरकार का विचार राज्य सरकारों को प्राथमिक तथा एजोपैथिक चिकित्सक

प्रभावितियों के डाक्टरों के बेतनमार्गों और सेवा शर्तों में एकरूपता लाने का सुझाव देने का है ;

(ख) यदि हाँ, तो कब तक ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री रवि साह) : (क) से (ग). प्राथमिक और एजोपैथिक चिकित्सा पदावियों के चिकित्सकों के बेतनमार्गों में अन्तरों को कम करने/दूर करने के प्रश्न पर निम्नलिखित बैठकों/सम्मेलनों में विचार किया गया :—

(1) राज्यों के स्वास्थ्य मंत्रियों और स्वास्थ्य सचिवों के सम्मेलन में जो 28 और 29 जुलाई, 1977 को बुलाया गया था ;

(2) केन्द्रीय स्वास्थ्य परिषद् और केन्द्रीय परिवार कल्याण परिषद् के बीच संयुक्त सम्मेलन में जो नई दिल्ली में 18-1-1978 से 21-1-78 तक हुआ था ;

(3) भारतीय चिकित्सा पदावियों के राज्य निदेशकों की बैठक में जो नई दिल्ली में 21 और 22 सितम्बर, 1978 में हुई थी। इस बैठक की सिफारिशों पर केन्द्रीय स्वास्थ्य परिषद् और केन्द्रीय परिवार कल्याण परिषद् के पांचवें संयुक्त सम्मेलन में विचार किया गया जो नई दिल्ली में 6 से 8 अक्टूबर, 1978 तक हुआ था।

इन दोनों चिकित्सा पदावियों के चिकित्सा अधिकारियों के बेतनमार्गों में अन्तरों को कम/दूर करने के लिये उपयुक्त सभी संघों से सिफारिशें की गईं। इन सिफारिशों को राज्य सरकारों के पास समुचित कार्रवाई करने के लिये भेज दिया गया था।

Amendment of rules of Central Engineering Service (Roads) and Central Engineering Pool

6837. SHRI SIDRAMESHWARA SWAMI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Roads Wing of the Ministry is amending the rules of Central Engineering Service (Roads) and Central Engineering Pool to count ad hoc service for promotion to higher posts;

(b) if so, is this amendment intended to promote officers of Central Engineering Service (Group-A) who were recruited as AEEs in 1965-66 to Superintending Engineers leaving aside the claim of officers recruited as Executive Engineers during 1964-65; and

(c) why are the vacant posts not isolated whereby, promotion could be effected observing seniority on the basis of date of recruitment and length of service?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) A proposal is under consideration to amend the Rules with a view to making promotions to the grades of Superintending Engineer and Chief Engineer (Level II), for a specified period, on the basis of combined length of service in the lower and the next lower grades.

(b) and (c). The posts in the various grades have been allocated to the two Services and promotions within each Service are made according to the qualifying length of service as provided in the Recruitment Rules of these Services excepting in the case of posts operated as 'isolated posts' in which case appointments are made from an integrated list of officers working in the lower grade in the two Services drawn up on the basis of the length of their regular continuous service in that grade. The rules provide for operating certain posts as 'isolated posts' in consultation with U.P.S.C. and do not permit treating all vacant posts as 'isolated posts'.

Rail link upto super thermal power station at Singrauli

6838. SHRI R. P. DAS: Will the Minister of RAILWAYS be pleased to state:

(a) how do the lack of communication links stand in the way of

commissioning of the country's first super thermal project at Singrauli in time; and

(b) why the distance of 40 Km. between the Project-site and the nearest rail head remains uncovered by new construction of railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). A new Railway Line of 33 Kms. length is under construction to connect Singrauli super thermal power station with existing Obra-Singrauli Railway line. Completion of the line has been targetted to suit the programme, for commissioning of the thermal plant in 1980. There has been no set back to the progress of super thermal plant on account of the Railway project.

Propaganda against consumption of R.E.D. Palm Oil by Vanaspati Producers Association

6839. SHRI JYOTIRMOY BOSU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether he has seen a widely publicised advertisement issued by Indian Vanaspati Producers Association making adverse propaganda against consumption of R.E.D. Palm Oil in order to expand their market;

(b) whether there is any real truth in what has been published;

(c) what are the adverse effects that Vanaspati creates in the human system;

(d) what it is the fact that certain Vanaspati manufacturers including Hindustan Levers are not adding Vitamins as per specification; and

(e) whether there are numerous cases where Vanaspati manufacturers have been caught using harmful and unapproved cheap oils for manufacturing Vanaspati as adulterates?